

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 134

IA(IBC)(DIS)/1(CH)2024,
IA No. 2267/2023, 1994/2023,
2258/2023, 2624/2023,
92/2024
In
CP(IB) No. 233/Chd/HP/2019
(Admitted)

IN THE MATTER OF:
Syndicate Bank Ltd.

...Petitioner-Financial Creditor

Versus

Venus Biosciences Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 7, 54(1), 33(1), 19(2), 66(1), 60(5), 12(2) IBC 2016

Order delivered on 18.04.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 28.05.2024.

Sd/-

Court Officer